

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

APPLICATION NO. 170 OF 2017 (SZ)

Applicant(s)		Respondent(s)
1. K. Satish Goud S/o K. Anjaiah, H.No. 1-2-606/204, Occ: Busines Bandamaisamma Nagar, Domalguda, Phool Bagh, Near Indira Park (Dharna Chowk), Opp. Park View Appartments, Kavadiguda Division, Musheerabad, Secunderabad.	Vs	1. State of Telangan, Rep: by its Chief Secretary to Govt. Secretariat, Tankbund, Basheer Bagh, Near NTR Gardens, Telangana, Hyderabad, Telangana – 500 002.
2. B. Laxman, Occ: Driver, H. No. 1-2-608-32-GF, Banda Maisamma Nagar, Near Indira Park, Lower Tank Bund, Hyderabad		2. State of Telangana, Rep: by its Prl Secretary to Govt, Home Department, Room No. 501, A Block, V floor, Secretariat, Hyderabad 500 002.
3. S. Hari Haran, Occ: Student, H.No. 1-2-343/1/1, Domalguda,Phool Bagh, Opp. NTR Stadium Line, Hyderabad.		3. The Director General of Police, Telangana, Lakdikapul, Police Headquarters Hyderabad – 500 002.
4. Gundepu Ramulu, S/o Mogulappa, Occ: Driver, H. No. 1-2-606/47, Bandamaisamma Nagar, Near Indira Park, Kavadiguda, Secunderabad		4. The Commissioner of Police, Hyderabad City Police Commissionerate, Hyderguda - Basheerbagh Road, Basheer Bagh, Hyderabad, Telangana – 500 029
		5. Ministry of Environment and Forests, Indira Paryavaran Bhawan, through its Secretary, Jor Bagh, New Delhi 110 032.
		6. Central Pollution Control Board, Rep. by its Member Secretary, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi – 110 032.
		7. Telangana Pollution Control Board Rep: by its Member Secretary, Plot No. A3, Paryavaran Bhawan Main Road, Sanath Nagar, Hyderabad 500 018. Telangana State.

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

Andapalli Sanjeev Kumar
K. C Krishnamoorthy

M/s.H.Yasmeen Ali for R1 to R4
M/s.D.S.Ekambaram for R6
M/s.T.Sai Krishnan for R7

Note of the Registry	Orders of the Tribunal
Item No.13	<p>Date: 13th November, 2017</p> <p>It is seen that inspite of several postings before the Registrar, Respondent No.7 has not filed the reply. As a last chance, learned counsel appearing for the respondent No.7 prays time to file reply.</p> <p>Let the reply be filed within 10 days with advance copy to the learned counsel appearing for the applicant who is at liberty to file rejoinder within a week thereafter.</p> <p>It is also seen that notice has not been served on respondent No.5. The applicant shall take notice to respondent No.5 by registered post with acknowledgement due.</p> <p>List the matter on 15.12.2017.</p> <p>.....,JM (Justice M.S.Nambiar)</p> <p>.....,EM (Shri P.S. Rao)</p>